

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 256/(MAH)/2017

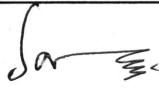
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Spiral Travels Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
MS	SARA SANCAETI	Advocate	

Common Order

TCSP No. 254/230-232/NCLT/MB/MAH/2017

TCSP No. 255/230-232/NCLT/MB/MAH/2017

TCSP No. 256/230-232/NCLT/MB/MAH/2017

TCSP No. 257/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.1.2017

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**